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## **Abdul Basith Vs State**

Court: Madras High Court

Date of Decision: April 30, 2024

Acts Referred: Protection�Of�Children�From�Sexual�Offences�Act, 2012 â€" Section 5(I), 5(m), 6

Code Of Criminal Procedure, 1973 â€" Section 164

Indian Penal Code, 1860 â€" Section 229A

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: J.Franklin, V.Meganathan

**Judgement**